

(c) Altogether seven numbers of orders were placed on this party valued at Rs 2,52,906.92 during 1976-77. Details of orders and value thereof is given below:—

Order No.	Date	Value
2407 . . .	10-4-76	19,980.00
6592 . . .	29-7-76	28,550.00
6592 . . .	29-7-76	38,510.00
6592 . . .	14-10-76	35,920.00
5026 . . .	15-9-76	10,050.00
3026 . . .	10-10-76	40,286.00
6556 . . .	6-1-77	79,610.92
TOTAL . . .		2,52,906.92

(d) Order No. 2407-1SW dated 13-2-76 was placed on Overseas Enterprise for supply of 1000 Kgs. M.S. rivets to specification IS-2155. Full quantity was supplied by party. 850 Kgs. of rivets had to be rejected. However, 200 Kgs. out of the rejected lot were consumed under orders of Shop Manager to maintain continuity of production. Balance of 650 Kgs. were returned to the suppliers. This fact was intimated to suppliers on 25th November, 1976/24th December, 1976. On 16th October, 1976, internal report to rejection was sent to Planning Officer by the Store Keeper (Components) SKC.

(e) Rejection was due to the material being not upto required specification.

(f) Yes, Sir. Shri A. R. Mukherjee Controller of Accounts, Burnpur Works—of M/s. Burn Standard Company, is related to the owner of M/s. Overseas Enterprises.

**बिचकारण्य हरणधरिणों के धर्म परिचरुन
का समाचार**

4942. श्री ध्रुन प्रकाश त्यागी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) इन समाचारों में क्या सत्यता है, क बिदेशी मिशनरी मारीभापई (सुन्दर-वन)

में बिचकारण्य के हृवारों हरणधरिणों को सहायता का सातध देकर उनका धर्म परिचरुन करने की कोशिश कर रहे हैं ;

(ख) यदि हां, तो क्या सरकार का बिचार इन समाचारों की जांच करने और मिशनरियों के बिचरु कारंवाई करने का है ; और]

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल बख्तल) : (क) से (ग). जो सूचना उपलब्ध है उससे समाचार में लयाये गये आरोप सिद्ध नहीं होते हैं। फिर भी निगरानी रखी जा रही है और किसी ब्यक्ति के बिचरु धर्माच्छनीय गतिविधियों में धर्मप्रसू पाये जाने के कारण कारंवाई करना यदि आवश्यक हो जायगा तो उपयुक्त कानून के अनुसार उचित कारंवाई की जायगी।

T.V. Licence Registered upto 31-12-1977

4943. SHRI AMARSINH V. RAT-HAWA:

SHRI AHMED M. PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of T.V. Licences registered as on 31-12-1977;

(b) the number of T.V. Licences renewed for the year 1978;

(c) the number of cases in which licence has not been renewed as on 30-7-1978;

(d) the measures taken by Government to pursue the licence holders to get their licences renewed; and

(e) the action taken against the defaulters?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The number of TV licences in force as on 31-12-1977 was 6,76,815.

(b) and (c). The information is being collected and will be laid on the Table of the Lok Sabha.

(d) and (e). The Wireless Licence Inspector first issues a notice to the defaulters pointing out the legal consequences and requesting them to get their licences renewed within 15 days of the receipt of the notice. Where there is no response, the Inspector pays a personal visit and explains the provision of the Law to the holder of the TV set. Licences who fail to get their licences renewed, in spite of these efforts, are prosecuted. Anti-evasion drives are also organised to detect sets without licences.

Contract with the Ford Aerospace and Communication Corporation for Supply of Satellites and Allied Equipment

4944. SHRI SARAT KAR:

SHRI AHMED M. PATEL:

Will the Minister of SPACE be pleased to state:

(a) whether the Union Government have entered into a contract with the Ford Aerospace and Communication Corporation of the United States for the supply of satellites and allied equipment for the Indian National Satellite system; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) On July 21, 1978, the Department of Space has awarded a firm fixed price contract for the two INSAT-I flight spacecraft and allied equipment and services to the Ford Aero-

space and Communications Corporation of the U.S.A. The INSAT-I spacecraft, first of which is to be supplied 28 months from July 21, 1978, and the second 31 months from that date are multi-purpose geo-stationary orbit spacecraft for providing operational telecommunications, meteorology and television services in the country. The contract also covers supply of satellite control equipment for the Master Control Facility being established in India, certain launch support services such as orbit raising and deployment of the spacecraft in final orbit and initial manning of the Master Control Facility for 180 days following the launch of the first spacecraft during which the Master Control Facility operation is to be gradually passed on to the Department of Space personnel. The fixed firm delivery price of the Contract is US \$ 80.486 million, i.e., about Rs. 50.44 crores in terms of the prevailing rate of exchange. In addition, under the Contract, the Contractor may become entitled to earn additional amounts upto US \$ 6.8 million, i.e., about Rs. 7.8 crores, depending on the actual performance of the two spacecraft in geo-stationary orbit during their respective 7 year design lives.

Electrification of Villages in Meghalaya

4945. SHRI P. A. SANGMA: Will the Minister of ENERGY be pleased to state:

(a) total number of villages electrified in Meghalaya (district-wise) so far; and

(b) total amount sanctioned for rural electrification during this financial year?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a). Out of a total of 4,583 villages in Meghalaya 425 were electrified as on 31st July